

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 211/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017

NAME OF THE PARTIES: Gajanan Tubes
V/s.
Kelvolt (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Niraj Shah
Petitioner

i/b law chamber
of Siddhant
Munawar

[Signature]

* Both the parties have settled out of the
Court amicably. The Petitioner undertakes to
withdraw the above petition.

[Signature]
6/4/17
Adv. for Petitioner

A Separate is passed at
7/4/17 -

Sd/-

M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai